

Annexure-3

Name of the Corporate Debtor : DOLPHIN OFFSHORE SHIPPING LIMITED;
List of Creditors as on 01-09-2023

Date of commencement of CIRP: 06/07/2023;

Secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Security Interest	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Raj Radhe Finance Limited	25/7/2023	1,20,02,43,067	1,20,02,43,067	Secured Financial Creditor	NA	NA	NA	100%	NA	NA	-	-	1)2 Stockless bow anchor with calms vm pioneer star. 2) * MV Bramhaputra, VM Ganga and 3)Marina VM Kamrup Mercury tug 4) Tug Time have been sold by the Bombay High Court. The FC has filed the claim with the Hon'ble High Court Bombay. Any amount received from the claim will be set off against the amount claimed by the FC.	